665 Sub. Legislation Comm. ASADHA 23, 1914 (SAKA) Reort Sixteenth Report of the Business Advisory Sir, I bet to Committee. English ver

12.31 1/2 hrs.

COMMITTEE ON GOVERNMENT ASSURANCE

Fifth Report

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Speaker, Sir, I bet to present the fifth report (Hindi and English Versions) of the Committee on Government Assurances.

12.31 3/4 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

Fourth Report

[English]

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, I beg to present the Fourth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

12.32 hrs

CONSTITUTION (SEVENTY-SECOND AMENDMENT) BILL (Insertion of new Part IX and addition of Eleventh Schedule.)

(i) Report of Joint Committee

[English]

SHRINATHURAM MIRDHA (Nagaur):

Sir, I bet to present the Report (Hindi and English versions) of the joint Committee on the Bill further to amend the Constitution of India viz the Constitution (Seventy-second Amendment) Bill, 1991 (Insertion of new Part IX and addition of Eleventh Schedule).

(ii) Evidence Before joint Committee

SHRI NATHU RAM MIRDHA (Nagaur): Sir, I beg to lay on the Table the record of evidence tendered before the Joint Committee on the Bill further to amend the Constitution of India viz. the Constitution (Seventysecond Amendment) Bill, 1991 (Insertion of new Part IX and addition of Eleventh Schedule).

12.32 1/2 hrs.

[English]

CONSTITUTION (SEVENTY-THIRD AMENDMENT) BILL (Insertion of new Part IXA and addition of Twelfth Schedule

(i) Report of Joint Committee

SHRI CHITTA BASU (Barasat): Sir, I beg to present the Report (Hindi and English versions) of the Joint Committee on the Bill further to amend the Constitution of India viz. the Constitution (Seventy-third Amendment) Bill, 1991 (Insertion of new Part IXA and addition of Twelfth Schedule).

(ii) Evidence before Joint Committee

SHRI CHITTA BASU (Barasat): Sir, I beg to lay on the Table the record of evidence tendered before the Joint Committee on the Bill further to amend the Constitution of India viz. the constitution (Seventy-third Amendment) Bill, 1991 (Insertion of new